

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 1

Service Tax Appeal No. 10297 of 2018- DB

(Arising out of OIA-AHM-EXCUS-002-APP-185-186-17-18 dated 23.11.2017 passed
by Commissioner (Appeals), Central Tax, Ahmedabad)

Ashutosh Metal Pvt Ltd

.....Appellant

18/21, Mahagujarat Indl. Estate,
Sarkhej-Bavla Highway, Moraiya, Changodar,
AHMEDABAD, GUJARAT

VERSUS

**PRINCIPAL COMMISSIONER, CGST &
Central Excise Ahmedabad South**

.....Respondent

7th Floor, Central GST Bhavan,
Nr. Polytechnic, Ambawadi, Ahmedabad -380015

APPEARANCE:

Shri V M Doiphode, Advocate appeared for the Appellant

Shri Rajesh Nathan, Assistant Commissioner (AR) appeared for the Respondent

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

HON'BLE MEMBER (TECHNICAL), MR. SATENDRA VIKRAM SINGH

DATE OF HEARING: 27.08.2025

DATE OF DECISION: 15.12.2025

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No.10296 of 2018-DB

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**